

technology to attain efficiency and competitive strength.

(b) and (c). No such proposal is under consideration of Government at present. However, there is already an illustrative list of industries where no foreign collaboration, financial or technical, is normally considered necessary. Requests for collaboration in these industries are generally not allowed unless these are justified with reference to the technology involved, availability of indigenous technology, potential for export earnings and the like.

[English]

Recognition to Computer Centres

487. SHRIHARISHPAL: Will the PRIME MINISTER be pleased to state:

(a) the State-wise number of Computer Centres recognised by the Union Government which are functioning at present;

(b) the number of such recognised centres in Delhi;

(c) whether Government propose to recognise various private sector computer training and educational institutions; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA):—(a) to (d). A Scheme for recognition of private sector institutes conducting computer courses is being implemented through Computer Society of India (CSI) and Institution of Electronics & Telecommunications Engineers (IETE). The institutes will be evaluated and only those meeting the defined quality and service standards would be approved to run the prescribed courses. As the Scheme is very recent no institutions have as yet been approved.

Branch Recruiting Office of Armed Forces In Charkhi Dadri and Gurgaon

488. SHRI BANSI LAL: Will the PRIME MINISTER be pleased to state:

(a) the date on which the Branch Recruiting Office of Armed Forces at Charkhi Dadri in Bhiwani district of Haryana was opened;

(b) the date on which the Branch Recruiting Office at Gurgaon was opened;

(c) whether the same has since been closed and if so, on which date; and

(d) the reasons for closing down the Gurgaon Branch Recruiting Office and the place to which it has been shifted?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) The Branch Recruiting Office at Charkhi Dadri was opened in 1967.

(b) The Branch Recruiting Office at Gurgaon was initially opened in 1948.

(c) The Branch Recruiting Office at Gurgaon was closed in 1953, reopened in 1963 and closed again in 1977.

(d) Prior to 1977, jurisdiction of Zonal Recruiting Office, Ambala, extended upto Delhi, Faridabad and Gurgaon. In 1977, an Independent Recruiting Office (IRO) was opened at Delhi, and Faridabad and Gurgaon were brought under the jurisdiction of IRO, Delhi. The BRO at Gurgaon was then shifted to Hissar to Provide more effective cover to other areas of Haryana.

Chakma Refugee-Problem

489. SHRI SANAT KUMAR MANDAL: Will the PRIME MINISTER be pleased to state:

(a) whether a team of the Human Rights Commission recently completed compilation of data on Refugee camps in South Tripura sheltering tribal refugees from the trouble-tron Chittagons Hill tracts of Bangladesh;

(b) whether the Government propose to seek an early solution to the Chakma refugee problem and their safe return; and

(c) if so, the steps taken so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) The Chittagong Hill Tracts Commission was permitted by the Government to examine the plight of the refugees and to know their problems before their visit to Bangladesh. They were not to compile any data on the refugee camps.

(b) and (c). The Bangladesh Government has been urged to create the necessary conditions in the Chittagong Hill Tracts which would give the Chakmas the confidence to return to their homes.

T.V. Serials Approved under Commissioned Category

490. SHRI BALVANT MANVAR: Will the PRIME MINISTER be pleased to state:

(a) the names of TV serials approved under the commissioned category during the last two years with dates of approval;

(b) whether many TV serials under commissioned category have not been paid financial assistance so far; and

(c) if so, the reasons therefor and by when all these producers are likely to get financial assistance?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) The information is given in the attached statement.

(b) No, Sir.

(c) All programmes approved under the commissioned category are paid the approved amount in different stages as per the contract entered between Doordarshan and the producer. The first instalment is paid after the approval of the programme and on signing of the contract.

STATEMENT

Names of TV Serials approved under the commissioned scheme during the last two years with the date of approval

| <i>S. No.</i> | <i>Title</i> | <i>Date of approval</i> |
|---------------|--------------|-------------------------|
| <i>1</i> | <i>2</i> | <i>3</i> |
| 1. | Phulwanti | 7.1.1989 |
| 2. | Mamaji | 25.1.1989 |